

HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.3279/2021-B.SPL.,

NOTIFICATION NO.450 -B.SPL.

DATED: 09.10.2021

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI K.SURESH, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad, Adilabad District	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet, Nalgonda District Vice Sri N. Srikanth Babu Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Asifabad, Adilabad District	Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District
2.	SRI P.B.KIRAN KUMAR, Junior Civil Judge, Boath, Adilabad District	Special Judicial Magistrate of First Class, Mobile Court-cum-I Additional Junior Civil Judge, Mahabubnagar Vice Sri D.V.R.Tejo Karthik Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Nirmal, Adilabad District	Special Judicial Magistrate of First Class, Excise Court - cum- II Additional Junior Civil Judge, Mahabubnagar
3.	SRI B.RAMA RAO, Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Adilabad District	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem, Khammam District Vice Smt. P. Shirisha Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Asifabad, Adilabad District	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District

4.	SRI U. THIRUPATHI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial, Adilabad District	I Addl. Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Mahabubabad, Warangal District Vice Smt. Sura Sumalatha Transferred	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases-cum-III Additional Junior Civil Judge, Mancherial, Adilabad District	V Additional Junior Civil Judge-cum-V Additional Judicial Magistrate of First Class, Warangal
5.	SRI K. SUDHAKAR, Junior Civil Judge, Utnoor, Adilabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Banswada, Nizamabad District Vice Smt. Vindhya Naik Transferred	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District
6.	SMT. G. SABITHA, Judicial Magistrate of First Class, Excise Court, Hyderabad	VII Addl. Junior Civil Judge-cum-VII Addl. Judicial Magistrate of First Class, Warangal Vice Smt. A. Swarnalatha Transferred	IV Metropolitan Magistrate, Mobile Court and M.V. Act, Hyderabad	III Additional Junior Civil Judge, Warangal
7.	SRI J. HANUMANTHA RAO, II Metropolitan Magistrate for Railways, Secunderabad.	Special Judicial Magistrate of First Class, Excise Court-cum-III Addl. Junior Civil Judge, Sangareddy, Medak District Vice Sri D. Devendra Babu Transferred	IV Metropolitan Magistrate, Mobile Court and M.V. Act, Hyderabad	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy, Medak District
8.	SMT. C.M. RAJYALAKSHMI, XXI Assistant Judge, City Civil Court, Hyderabad.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Shadnagar, Mahabubnagar District Vice Sri P. Shyam Prasad Transferred	III Asst. Judge, City Civil Court, Hyderabad	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Shadnagar, Mahabubnagar District
9.	SRI M. ARJUN, XI Assistant Judge, City Civil Court, Secunderabad.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Ramannapet, Nalgonda District Vice Smt. Pramila Jain Transferred	IX Asst. Judge, City Civil Court, Hyderabad	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District

10.	SMT. J.PRASANTHI, X Assistant Judge, City Civil Court, Hyderabad.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Suryapet, Nalgonda District Vice Ms. R. Siri Sowjanya Transferred	XX Asst. Judge, City Civil Court, Hyderabad	Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District
11.	SMT. K.CHANDISHWARI DEVI, VI Assistant Judge, City Civil Court, Hyderabad.	II Addl. Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Warangal Vice Smt. Rita Lal Chand Transferred	VII Asst. Judge, City Civil Court, Hyderabad	I Additional Junior Civil Judge, Warangal, Warangal District
12.	SRI P.RAVINDER, V Assistant Judge, City Civil Court, Hyderabad.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Deverakonda, Nalgonda District Vice Ms. Anamika Transferred	VII Asst. Judge, City Civil Court, Hyderabad	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District
13.	SRI AJAY KUMAR JADHAV, Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Karimnagar District.	II Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad Vice Smt. Girija Tirandasu Transferred	Junior Civil Judge-cum-Judicial Magistrate of First Class, Korutla, Karimnagar District	I Additional Junior Civil Judge (Juvenile Court), -cum- I Additional Judicial Magistrate of First Class, Nizamabad
14.	SMT. G.ANUSHA, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Karimnagar District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Zaheerabad, Medak District (Post Kept Vacant)	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Narayankhed, Medak District
15.	SRI A.PRADEEP, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.	Prl. Junior Civil Judge- cum-Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District Vice Smt. Arpitha Maram Reddy Transferred	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Achampet, Mahabubnagar District
16.	SRI K.VENKATA MALLIK SUBRAHMANYA SARMA, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class,, Husnabad, Karimnagar District	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Gajwel, Medak District Vice Sri Ravinder Sattu Transferred	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gajwel, Medak District

17.	SRI P.RAVI, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Karimnagar District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Adilabad District Vice Sri B. Rama Rao Transferred	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Asifabad, Adilabad District
18.	SMT. C.SAMPATHI RAO CHANDANA, I Additional Junior Civil Judge (Juvenile Court)-cum-I Addl. Judicial Magistrate of First Class, Karimnagar.	I Addl. Junior Civil Judge- cum-I Addl. Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District (Post Kept Vacant)	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Mahabubnagar District
19.	MS.MANJULA SURYAWAR, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District.	Prl. Junior Civil Judge (Juvenile Court)- cum-Judicial Magistrate of First Class, Adilabad (Post Kept Vacant)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Vemulawada, Karimnagar District.	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad
20.	SMT. GUNDLA RADHIKA, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	II Assistant Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	III Assistant Judge, City Civil Court, Hyderabad
21.	SRI D.NAGESWARA RAO, Prl. Junior Civil Judge, Manthani, Karimnagar District.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Bhongir, Nalgonda District Vice Ms. T. Nagarani Transferred	I Additional Junior Civil Judge-cum- I Addl. Judicial Magistrate of First Class, Manthani, Karimnagar District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District
22.	SRI K.YUVA RAJA, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupalli, Khammam District.	Prl. Junior Civil Judge- cum-Judicial Magistrate of First Class, Mahabubabad, Warangal District (Post Kept Vacant)	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Sathupalli, Khammam District.	V Additional Junior Civil Judge-cum-V Additional Judicial Magistrate of First Class, Warangal
23.	SMT. P.SHIRISHA, Prl. Junior Civil Judge -cum-Judicial Magistrate of First Class, Kothagudem, Khammam District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsampet, Warangal District Vice Sri V. Sanketh Mithra Transferred	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.	VI Additional Junior Civil Judge-cum- VI Additional Judicial Magistrate of First Class, Warangal

24.	SRI N.SYAMSUNDAR, Judicial Magistrate of First Class, Manugur, Khammam District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Nalgonda District (Post Kept Vacant)	Judicial Magistrate of First Class, Bhadrachalam, Khammam District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District
25.	MS. RUBINA FATIMA, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-V Addl. Junior Civil Judge, Khammam.	Prl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District (Post Kept Vacant)	III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Khammam	II Additional Junior Civil Judge -cum XVI Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District
26.	SRI K.SRIKANTH, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District Vice Ms. K. Kavitha Transferred	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Madhira, Khammam District.	IV Additional Metropolitan Magistrate -cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District
27.	SRI D.V.R.TEJO KARTHIK, Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.	Administrative Officer, Telangana State Judicial Academy, Secunderabad (Post Kept Vacant)	Special Judicial Magistrate of First Class, Excise Court cum-II Additional Junior Civil Judge, Mahabubnagar.	Additional Director, Telangana State Judicial Academy, Secunderabad
28.	SMT. B.DEEPTI, Junior Civil Judge (Juvenile Court)-cum- Judicial Magistrate of First Class, Mahabubnagar.	I Assistant Judge, City Civil Court, Secunderabad (Post Kept Vacant)	Special Judicial Magistrate of First Class, Excise Court-cum-II Additional Junior Civil Judge, Mahabubnagar.	III Assistant Judge, City Civil Court, Hyderabad
29.	SMT. ARPITHA MARAM REDDY, Prl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.	I Additional Junior Civil Judge (Juvenile Court) - cum-I Additional Judicial Magistrate of First Class, Karimnagar Vice Smt. Sampathi Rao Chandana Transferred	Junior Civil Judge-cum- Judicial Magistrate of First Class, Achampet, Mahabubnagar District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Addl. Junior Civil Judge, Karimnagar
30.	SMT. V.USHA KRANTHI, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Prl. Junior Civil Judge-cum- Metropolitan Magistrate, Cyberabad at L.B. Nagar, Rangareddy District. (Post Kept Vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District.	IV Additional Metropolitan Magistrate -cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District

31.	SRI JEEVAN SURAJ SINGH, Junior Civil Judge, Atmakur, Mahabubnagar District.	Junior Civil Judge – cum- Judicial Magistrate of First Class, Chevella, Ranga Reddy District Vice Smt. M.Swathi Transferred	I Additional Junior Civil Judge cum-I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District.	Junior Civil Judge –Cum- Judicial Magistrate of First Class, Tandur, Rangareddy District
32.	SRI T.MURALI MOHAN, Junior Civil Judge-cum- Special Judicial Magistrate of First Class Special Mobile Court, Nagarkurnool, Mahabubnagar District.	IV Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District (Post Kept Vacant)	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.	III Additional Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District
33.	SMT. SHALINI LINGAM, Junior Civil Judge, Jadcherla, Mahabubnagar District.	Prl. Junior Civil Judge- cum-Judicial Magistrate of First Class, Parkal, Warangal District Vice Sri B. Hussain Transferred	Special Judicial Magistrate of First Class, Excise Court-cum- II Additional Junior Civil Judge, Mahabubnagar	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Parkal, Warangal District
34.	SRI P.SHYAM PRASAD, Additional Junior Civil Judge, Shadnagar, Mahabubnagar District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy -cum- VI Additional Junior Civil Judge –cum-VI Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District Vice Smt. Kavitha Karnati Transferred	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Shadnagar, Mahabubnagar District.	II Additional Metropolitan Magistrate (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
35.	SRI P.PAVAN KUMAR, Junior Civil Judge, Narsapur, Medak District	II Additional Junior Civil Judge –cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District Vice Sri A. Nagaraju Transferred	Junior Civil Judge- cum- Judicial Magistrate of First Class, Andole at Jogipet, Medak District.	III Additional Junior Civil Judge –cum- XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District

36.	SMT. K.POOJA, Additional Junior Civil Judge, Siddipet, Medak District.	II Additional Junior Civil Judge –cum- XIX Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District Vice Smt. B.Soujanya Transferred	I Additional Junior Civil Judge cum-I Additional Judicial Magistrate of First Class, Gajwel, Medak District	I Additional Junior Civil Judge –cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District
37.	MS. R.LAVANYA, Prl. Junior Civil Judge, Medak.	I Additional Junior Civil Judge –cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District. Vice Smt. K. Sowjanya Transferred	Junior Civil Judge –Cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District	III Additional Junior Civil Judge –cum- XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District
38.	MS. T.NAGARANI, Prl. Junior Civil Judge, Bhongir, Nalgonda District.	Prl. Rent Controller-cum-XII Assistant Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District.	III Asst. Judge, City Civil Court, Hyderabad
39.	SMT. PRAMILA JAIN, Prl. Junior Civil Judge, Ramannapet, Nalgonda District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Dharmapuri, Karimnagar District (Post Kept Vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District
40.	SRI N.SRIKANTH BABU, Prl. Junior Civil Judge, Suryapet, Nalgonda District	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District (Post Kept Vacant)	Junior Civil Judge-cum- Judicial Magistrate of First Class, Nakrekal, Nalgonda District.	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District
41.	SRI A.MANIKANTHA, Junior Civil Judge, Alair, Nalgonda District.	Judicial Magistrate of First Class for cases under Prohibition Act (Excise Court), Hyderabad Vice Smt.G.Sabitha Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District.	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad

42.	SMT. K.RANI, Spl. Judicial Magistrate of First Class, Excise Court, Nalgonda.	Junior Civil Judge – cum- Judicial Magistrate of First Class, Peddapalli, Karimagar District (Post Kept Vacant)	Judicial Magistrate of First Class, Special Mobile Court (PCR)-cum- I Additional Junior Civil Judge, Nalgonda.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sulthanabad, Karimnagar District
43.	MS. ANAMIKA, Prl. Junior Civil Judge, Devarakonda, Nalgonda District.	I Additional Junior Civil Judge –cum- XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District Vice Smt.P. Padmavathi Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	IV Additional Metropolitan Magistrate –cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District
44.	SMT. R.SIRI SOWJANYA, Additional Junior Civil Judge, Suryapet, Nalgonda District.	X Assistant Judge, City Civil Court, Hyderabad Vice Smt. J. Prasanthi Transferred	Junior Civil Judge-cum- Judicial Magistrate of First Class, Nakrekal, Nalgonda District.	XX Asst. Judge, City Civil Court, Hyderabad
45.	SRI R.AJAY KUMAR, Prl. Junior Civil Judge, Miryalguda, Nalgonda District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Utnoor, Adilabad District Vice Sri K.Sudhakar Transferred	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad
46.	SRI R.RAJ KUMAR, Prl. Junior Civil Judge Kamareddy, Nizamabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Torrur, Warangal District (Post Kept Vacant)	I Additional Junior Civil Judge-cum- Spl. Judicial Magistrate of First Class (Mobile) Court, Kamareddy, Nizamabad District.	V Additional Junior Civil Judge-cum-V Additional Judicial Magistrate of First Class, Warangal
47.	SMT. P.CHANDANA, Special Judicial Magistrate of First Class Excise Court, Nizamabad.	Junior Civil Judge-cum-XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, Rangareddy District (Post Kept Vacant)	Judicial Magistrate of First Class, Special Mobile Court-cum-III Additional Junior Civil Judge, Nizamabad	II Additional Metropolitan Magistrate (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
48.	SMT. K.ANITHA, Junior Civil Judge, Yellareddy, Nizamabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur, Medak District Vice Sri P. Pavan Kumar Transferred	I Additional Junior Civil Judge -cum- Spl. Judicial Magistrate of First Class (Mobile) Court, Kamareddy, Nizamabad District	Junior Civil Judge-cum- Judicial Magistrate of First Class, Andole at Jogipet, Medak District

49.	SMT. KAVITHA KARNATI, Judicial Magistrate of First Class (Special Mobile) PCR Act, Rangareddy -cum-VI Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Gadwal, Mahabubnagar District Vice Smt. V. Usha Kranthi Transferred	II Additional Metropolitan Magistrate (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District
50.	SMT. P.PADMAVATHI, I Additional Junior Civil Judge -cum- XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Metpalli, Karimnagar District Vice Sri Ajay Kumar Jadhav Transferred	IV Additional Metropolitan Magistrate -cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District
51.	SRI A.NAGA RAJU, II Additional Junior Civil Judge-cum-XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Choutuppal, Nalgonda District (Post Kept Vacant)	III Additional Junior Civil Judge -cum- XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District
52.	SMT. B.SOJANYA, II Additional Junior Civil Judge -cum- XIX Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	Prl. Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Nalgonda (Post Kept Vacant)	I Additional Junior Civil Judge -cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	Judicial Magistrate of First Class, Special Mobile Court (PCR) - Cum- I Additional Junior Civil Judge, Nalgonda
53.	SMT. E.BHARATHI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Pargi, Rangareddy District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum- IV Additional Junior Civil Judge, Khammam (Post Kept Vacant)	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Tandur, Rangareddy District	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Khammam
54.	MS. K.KAVITHA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Mahabubnagar District (Post Kept Vacant)	IV Additional Metropolitan Magistrate -cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District

55.	SMT. T.LAKSHMI, I Additional Junior Civil Judge –cum- Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District (Post Kept Vacant)	IV Additional Metropolitan Magistrate –cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District	Special Judicial Magistrate of First Class, Excise Court-cum-II Additional Junior Civil Judge, Mahabubnagar
56.	SMT. G.KAVITHA, I Additional Junior Civil Judge –cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajandranagar, Ranga Reddy District.	I Addl. Junior Civil Judge-cum- I Addl. Judicial Magistrate of First Class, Bhongir, Nalgonda District Vice Sri Mudigonda Raju Transferred	II Additional Junior Civil Judge –cum XVI Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District
57.	SMT. M.SWATHI, Junior Civil Judge –cum- Judicial Magistrate of First Class, Chevella, Ranga Reddy District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kamareddy, Nizamabad District. Vice Sri R. Raj Kumar Transferred	Junior Civil Judge –Cum- Judicial Magistrate of First Class, Tandur, Rangareddy District	I Additional Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Mobile) Court, Kamareddy, Nizamabad District
58.	SMT. K.SOWJANYA, I Additional Junior Civil Judge –cum- XXI Additional Metropolitan Magistrate, Cyberabad at Medchal, Ranga Reddy District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District Vice Ms. Manjula Suryawar Transferred	III Additional Junior Civil Judge –cum- XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Vemulawada, Karimnagar District
59.	SMT. SURAMPUDI SREE DEVI, I Additional Junior Civil Judge –cum- IX Additional Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.	Prl. Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Mahabubnagar Vice Smt. B. Deepti Transferred	III Additional Junior Civil Judge –cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	Special Judicial Magistrate of First Class, Excise Court-cum-II Additional Junior Civil Judge, Mahabubnagar
60.	SMT. RITA LALCHAND, II Addl. Junior Civil Judge, Warangal	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Medak Vice Ms. R. Lavanya Transferred	I Additional Junior Civil Judge, Warangal, Warangal District.	Junior Civil Judge –Cum- Judicial Magistrate of First Class, Andole at Jogipet, Medak District

61.	SMT. V.SHIVA RANJANI, Special Judicial Magistrate Of First Class, Excise Court, Warangal.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Husnabad, Karimnagar District Vice Smt. G. Anusha Transferred	Judicial Magistrate of First Class, Special PCR Mobile Court, Warangal.	I Addl. Junior Civil Judge- cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District
62.	SMT. A.SWARNALATHA, VII Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalguda, Nalgonda District Vice Sri R. Ajay Kumar Transferred	III Additional Junior Civil Judge, Warangal	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District
63.	SRI V.SANKETH MITHRA, Junior Civil Judge, Narsampet, Warangal District.	Junior Civil Judge- cum-Judicial Magistrate of First Class, Huzurnagar, Nalgonda District (Post Kept Vacant)	VI Additional Junior Civil Judge, Warangal	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District
64.	SMT. SURA SUMALATHA, Addl. Junior Civil Judge, Mahabubabad, Warangal District.	Junior Civil Judge- cum-Judicial Magistrate of First Class, Alair, Nalgonda District. Vice Sri A. Manikanta Transferred	V Additional Junior Civil Judge-cum-V Additional Judicial Magistrate of First Class, Warangal	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bhongir, Nalgonda District
65.	SRI M. VENKATESWARLU, Judicial Magistrate of First Class, Special Mobile Court, Mulug, Warangal District.	Prl. Junior Civil Judge-Cum-Judicial Magistrate of First Class, Yellandu, Khammam District (Post Kept Vacant)	Prl. Junior Civil Judge-cum- Judicial Magistate of First Class, Mulug, Warangal District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Yellandu, Khammam District.
66.	SRI B.HUSSAIN, Prl. Junior Civil Judge, Parkal, Warangal District.	Junior Civil Judge- cum-Judicial Magistrate of First Class, Boath, Adilabad District Vice Sri P.B. Kiran Kumar Transferred	I Additional Junior Civil Judge-cum- I Additional Judicial Magistate of First Class, Parkal, Warangal District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Nirmal, Adilabad District

67.	SMT. VINDHYA NAIK, Junior Civil Judge-cum- Judicial Magistrate of First Class, Banswada, Nizamabad District.	VIII Asst. Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	VII Asst. Judge, City Civil Court, Hyderabad
68.	SRI RAVINDER SATTU, Prl. Junior Civil Judge, Gajwel, Medak District.	XI Assistant Judge, City Civil Court, Secunderabad Vice Sri M. Arjun Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Gajwel, Medak District.	IX Asst. Judge, City Civil Court, Hyderabad
69.	SMT. SALMA FATIMA, I Additional Rent Controller, City Small Causes Court, Hyderabad.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet, Medak District (Post Kept Vacant)	III Asst. Judge, City Civil Court, Hyderabad	I Additional Junior Civil Judge cum-I Additional Judicial Magistrate of First Class, Gajwel, Medak District
70.	SRI A.VENKATESWARA RAO, Prl. Junior Civil Judge, Jagtial, Karimnagar District.	V Assistant Judge, City Civil Court, Hyderabad Vice Sri P. Ravinder Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District	VII Asst. Judge, City Civil Court, Hyderabad
71.	SRI K.SAI KIRAN, I Addl. Junior Civil Judge- cum-Special Judicial First Class Magistrate (Mobile), Medak.	II Metropolitan Magistrate-cum-Spl. Judicial Magistrate of First Class for Railways, Secunderabad Vice Sri J. Hanumantha Rao Transferred	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad
72.	SMT. P.UMA MAHESWARI, Junior Civil Judge-cum- Judicial Magistrate of First Class, Bichkunda, Nizamabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Asifabad, Adilabad District Vice Sri K. Suresh Transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Asifabad, Adilabad District
73.	SRI D. DEVENDRA BABU Special Judicial Magistrate Of First Class, (Excise Court), Sangareddy, Medak District.	Judicial Magistrate of First Class (Excise) Rangareddy -cum- VII Additional Junior Civil Judge - cum- VII Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District (Post Kept Vacant)	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Sangareddy, Medak District	II Additional Metropolitan Magistrate (Juvenile Court), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District

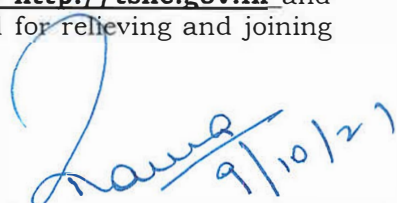
74.	SMT. GIRIJA TIRANDASU II Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad.	Special Judicial Magistrate of First Class, Excise Court-cum-IV Addl. Junior Civil Judge, Nizamabad Vice Smt. P. Chandana Transferred	I Additional Junior Civil Judge (Juvenile Court), – Cum- I Additional Judicial Magistrate of First Class, Nizamabad	Judicial Magistrate of First Class, Special Mobile Court-cum-III Additional Junior Civil Judge, Nizamabad
75.	SRI D. RAMA MOHAN REDDY Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Bichkunda, Nizamabad District Vice Smt. P.Uma Maheswari Transferred	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Armoor, Nizamabad District	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District
76.	SRI MUDIGONDA RAJU I Additional Junior Civil Judge, Bhongir, Nalgonda District.	Principal Junior Civil Judge –cum- XXV Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam, Rangareddy District (Post Kept Vacant)	I Additional Junior Civil Judge –Cum- I Additional Judicial Magistrate of First Class, Ramannapet, Nalgonda District.	IV Additional Metropolitan Magistrate –cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court. Further the officers mentioned in Column No.4 who are holding full additional charge of the posts mentioned in Column No.2 are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before **18.10.2021** without fail, by availing joining time as admissible.
 2. All the Officers under orders of transfer are directed to pronounce their judgments/orders which were already reserved and join at their new stations.
 3. The officer(s) Viz., Smt. Salma Fatima, Sri A.Venkateswara Rao, Sri K.Sai Kiran and Smt. P.Uma Maheswari, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer(s) are transferred to the present station on their request.

4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad.
12. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
13. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
14. The Pay and Accounts Officer, Hyderabad.
15. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Warangal and Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad.
+Spare..